

ITEM NO.1704

COURT NO.15

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6705/2015

THE STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

SAKHIYA BAI

Respondent(s)

[ONLY IA(S) IN SLP(C) No. 7631/2015 IS LISTED UNDER THIS ITEM]

WITH

SLP(C) No. 7631/2015 (IV-C)

FOR FOR APPLICATION FOR SUBSTITUTION ON IA 208913/2024 FOR  
CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA  
208914/2024 FOR SETTING ASIDE AN ABATEMENT ON IA 208915/2024 FOR  
APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR  
SETTING ASIDE THE ABATEMENT ON IA 208917/2024

IA No. 208917/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 208913/2024 - APPLICATION FOR SUBSTITUTION

IA No. 208914/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.

IA No. 208915/2024 - SETTING ASIDE AN ABATEMENT

Date : 17-10-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. ANJARIA  
[IN CHAMBER]

For Petitioner(s) : Mr. Sunny Choudhary, AOR

Mr. Vikas Bansal, Adv.

Mr. Sarad Kumar Singhania, AOR

For Respondent(s) :

Mr. Dushyant Parashar, AOR

Mr. Manu Parashar, Adv.

Mr. Dinesh Pandey, Adv.

Mr. Amit Pratap Shaunak, Adv.

Mr. Praduman Agarawal, Adv.

Mr. Sanjay Agarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

I.A. Nos. 208913/2024, 208914/2024, 208915/2024, 208917/2024

In the facts of the case and having regard to the averments in the respective applications, the interlocutory applications for bringing on record the legal heirs of deceased sole respondent, condonation of delay in filing the substitution application, setting aside abatement and condonation of delay in filing application for setting aside abatement are allowed.

(HARPREET KAUR)  
COURT MASTER (SH)

(MANOJ KUMAR)  
BRANCH OFFICER